

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 7th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.2, 12 & 16

Mr. S. Vallinayagam for R.5

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing
on **01.05.2014.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson